

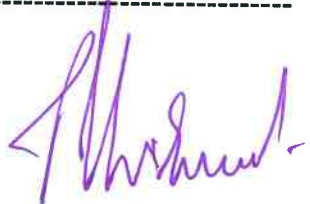


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 3-12-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/953/2019
PETITION NUMBER : CP/510/IB/2017
NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND
COMMISSIONER & RECOVERY OFFICER
NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)
(VEESONS ENERGY SYSTEMS PVT LTD)
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. THIRUNAVUKARASU	Comptroller for Ambient (EPCO. Tordh)	
2.	D. Vinod for B. Dharamay	Comptroller for High.	
3.	R. RAGHAVENDRAN	Liquidator	

ORDER

At request of both the parties, post this matter on 07.01.2020.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)